

GOVERNMENT OF JAMMU AND KASHMIR  
Housing & Urban Development Department  
Civil Secretariat  
Jammu/Srinagar  
\*\*\*\*\*

Notification

Jammu, the 19<sup>th</sup> April, 2022

S.O. 186-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu & Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh. Sajjad Ahmed Najar S/o Lt. Abdul Gaffar Najar Member Ward No. 06, for being declared as President of the Municipal Council, Kishtwar, for the remainder period.

By order of the Government of Jammu and Kashmir.

Sd/-  
(Dheeraj Gupta)IAS  
Principal Secretary to Government  
Housing & Urban Development Department

No:HUD-LITOU/BJ/35/2021(C.No.13084)

Dated:- 19-04-2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India
2. Principal Secretary to the Government, General Administration Department.
3. Chief Electoral Officer, J&K, Jammu.
4. Divisional Commissioner, Jammu.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Director, Urban Local Bodies, Jammu.
7. Special Secretary to Chief Secretary, J&K.
8. Deputy Commissioner, Kishtwar.
9. General Manager, Ranbir Government Press, Jammu, for publication, in the Government Gazettee.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Sh. Sajjad Ahmed Najar S/o Lt. Abdul Gaffar Najar, Member Ward No. 06, Municipal Council Kishtwar.
12. Executive Officer, Municipal Council, Kishtwar.
13. I/c website, Housing & Urban Dev. Department.
14. Master file/stock file.

19.04.2022

(Thannaji Bhat)

Under Secretary to the Government

19/4

19/4